



पेटेंट कार्यालय, भारत सरकार **The Patent Office, Government Of India**
पेटेंट प्रमाण पत्र **Patent Certificate**

(पेटेंट नियमावली का नियम 74) (Rule 74 of The Patents Rules)

पेटेंट सं. / Patent No. 520561

आवेदन सं. / Application No. 202211014204

फाइल करने की तारीख / Date of Filing 16/03/2022

पेटेंटी / Patentee 1.Saurabh Dhiman 2.Dr Navneet Gupta 3.Dr Hitesh Shrimali

प्रमाणित किया जाता है कि पेटेंटी को, उपरोक्त आवेदन में यथाप्रकटित **METHOD OF RUNNING AN UNROLLED BINARY SEARCH OR MULTIPLE LEVEL SEARCH FOR PIPELINE ADC** नामक आविष्कार के लिए, पेटेंट अधिनियम, 1970 के उपबंधों के अनुसार आज तारीख मार्च 2022 के सोलहवें दिन से बीस वर्ष की अवधि के लिए पेटेंट अनुदत्त किया गया है।

It is hereby certified that a patent has been granted to the patentee for an invention entitled **METHOD OF RUNNING AN UNROLLED BINARY SEARCH OR MULTIPLE LEVEL SEARCH FOR PIPELINE ADC** as disclosed in the above mentioned application for the term of 20 years from the 16th day of March 2022 in accordance with the provisions of the Patents Act, 1970.



(Signature)
इकांत की शंख

अनुदान की तारीख : 06/03/2024
Date of Grant : 06/03/2024

टिप्पणी - इस पेटेंट के नवीकरण के लिए फीस, यदि इसे बनाए रखा जाना है, मार्च 2024 के सोलहवें दिन को और उसके पश्चात प्रत्येक वर्ष में उसी दिन देय होगी।
Note - The fees for renewal of this patent, if it is to be maintained, will fall / has fallen due on 16th day of March 2024 and on the same day in every year thereafter.